### GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 773 ANSWERED ON 02.12.2021

### **USE OF GREEN HYDROGEN**

# 773. SHRI VINOD KUMAR SONKAR DR. JAYANTA KUMAR ROY DR. SUKANTA MAJUMDAR SHRI RAJA AMARESHWARA NAIK SHRI BHOLA SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state

- (a) whether the Government proposes to boost the use of green hydrogen in the oil refining and fertilizer production sectors;
- (b) if so, the details thereof;
- (c) whether the Government also proposes a Production Linked Incentive (PLI) scheme for electrolyser manufacturing to give an impetus to the domestic hydrogen value chain;
- (d) if so, the details thereof; and
- (e) the other steps being taken by the Government in this regard along with the promotion of renewable energy in the country?

#### ANSWER

#### THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

#### (SHRI R.K. SINGH)

(a)to(e) In the Independence Day speech on August 15, 2021, Prime Minister announced the launch of National Hydrogen Mission and stated the goal to make India a global hub for Green Hydrogen production and export. The draft National Green Hydrogen Mission document is under inter-ministerial consultations.

The Mission proposes a framework for *inter alia* creating demand for Green Hydrogen in sectors such as petroleum refining and fertilizer production; support for indigenous manufacturing of critical technologies; Research & Development activities; and an enabling policy and regulatory framework. The proposed steps will lead to the development of additional renewable energy capacity for Green Hydrogen production.

Other steps taken by the Government *inter-alia* to promote renewable energy in the country are placed at **Annexure A**.

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# Annexure A referred to in the reply to Lok Sabha Unstarred Question No. 773 to be answered on 02/12/2021

Other steps taken by the Government to promote renewable energy in the country *inter alia* include:-

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30<sup>th</sup> June 2025,
- Laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- Setting up of RE parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Green Term Ahead Market (GTAM) launched to facilitate procurement of RE power through power exchange in the country.
- Conducting skill development programmes to create a pool of skilled manpower for setting up, operation and maintenance of RE projects.